Regarding need to frame law for compulsory hallmarking of Silver at par with Gold-Laid

SHRI MUKESHKUMAR CHANDRAKAANT DALAL (SURAT): Price of silver has rocketed rapidly during past 2-3 years in the country and preference of customers have also shitted in favor of silver from gold. But at present there is no law to compulsorily hallmark silver ornaments in a way gold ornaments are done. As a result customers often don't get 100% pure silver as many traders mix other stuff with it. If customer check it, then he gets hardly 60% of silver from it. So customers are reluctant to buy silver as there is no 100% guarantee of purity of silver which severely affects market of silver as customer pay for pure silver but when he resales it, he hardly gets 50% of it because of impurity of quality. Hence, I strongly demand that rules may be framed for compulsorily hallmarking silver in a way gold is being hallmarked.